

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Date: 08/07/2016

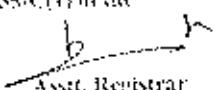
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70318/2016-EX(DB) dated 01/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

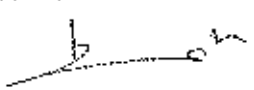

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/55847/2013	COMMISSIONER OF CUSTOMS- MEERUT-1 EXCISE CHOWK, UNIVERSITY ROAD, MANGAL PANDEY NAGAR, MEERUT, UTTAR PRADESH 250005
		Name and Address of Respondent
2		UTTAM SUGAR MILLS LTD KHABHERI, MUZAFFARNAGAR, UP

Copy To

Advocate(s) / Consultant(s): SH BIPIN GARG ADV
B-1/1289-A, VASANT KUNJ
NEW DELHI

- 4 Bar Association, CESTAT, Allahabad
- 5 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 6 M/s Cemex Publications Pvt. Ltd., 15/12-B, Bhishm Pitamahi Marg, New Delhi-3
- 7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyanam Street, T. Nagar, Chennai-17
- 8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Icon Mall, Satellite Road, Ahmedabad-15
- 10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 58
- 13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad - 500082
- 14 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Kankardooma Court, Delhi-110032
- 15 C.D.R. 16 Office Copy 17 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Ex. Appeal No.55847/2013

Arising out of O/A No.328-CE/MRT-I/2012 dated 29.10.2012 passed
by Commr. (Appeals) of Central Excise, Customs & S.Tax, Meerut-I.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

-
1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Meerut-I

...APPELLANT(S)

VERSUS

M/S Uttam Sugar Mills Ltd

RESPONDENT(S)

APPEARANCE

Shri D.K. Deb, Asstt. Commr. (A.R.) for the Department
Ms. Stuti Saqqi (Adv) for the Respondent (s)

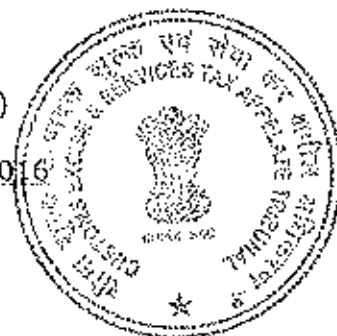
CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 01.07.2016

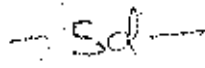
Final ORDER NO. 70318/2016

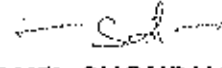


Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn under litigation policy, without entering into merits.

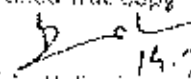
(Pronounced in the open Court)


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

सत्यमेव जयते / Certified True Copy

chaurasia


 14.7.16
 सचिव, चौरासा / Anil's Assistant
 चौरासा, तहसील चौरासा, जिला चौरासा
 राज्य महाराष्ट्र / (M.H. DISTRICT)
 38, पंच. नं. 100, चौरासा-431001
 38, A.C. ROAD, CHOURASA-431001

